

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

103. I.A. 2897/2023

I.A. 672/2023

I.A. 2012/2022

In

C.P.(IB)-1808(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.05.2024**

NAME OF THE PARTIES: Jalgaon Janta Sahakari Bank Ltd

V/s.

Desimran Cartons Pvt Ltd.

**Appearance**

For Applicant : Adv. Prakhar Tandon

For Respondent : Adv. Navdeep Dahiya

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

At the request of the parties, list on **21.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)